	/5	ling under clause (ca) of sub regulation		here for previous List		for Corporato Porco	nc) Pogulations 201	6	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
5l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	3258	38594365404.6332	1977	16644706122.07	2.80		401683448.123233	21547975834.44	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	30	559229889004.578	30	555258946876.427	93.39		3886121072.2	84821055.0000572	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	73	26164307636.8031			0.00			26164307636.8031	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	635	481946173	26	18656129	0.00			463290044	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	11	57861423131	7	10954953340	1.84	1873600000		45032869791	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	2110	28266726100.0477	241	11662754917.18	1.96		14840862	16589130320.8677	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	75	14015373203	1		0.00	5117282206.87	7274217793.13	1623873203	<u>Annexure 9</u>
Total		6192	724614030653.06 2	2282	594540017384.67 7	100.00	6990882206.87	11576863175.453 232	111506267885.11 086	